

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
**(Office of the Registrar General)**

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**Subject:- Hon'ble Full Court Meeting to mourn the Death of Hon'ble Mr. Justice Mohan M. Shantangoudar, Judge, Supreme Court of India.**

**Notification**

**No:- 574 of 2021/RG**

**Dated:- 25.04.2021**

Hon'ble the Chief Justice has been pleased to convene a Full Court meeting on 26<sup>th</sup> April, 2021 at 10:30 am in Conference Hall of Jammu wing of the High Court to mourn the demise of Hon'ble Mr. Justice Mohan M. Shantangoudar, Judge, Supreme Court of India. The Hon'ble Judges at Srinagar wing of the High Court may join the meeting through virtual mode.

**By Order**

  
**(Jawad Ahmed)**  
**Registrar General**

**No: 4393-4413 /RG/NG**

**Dated: 25.04.2021**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr/Mrs Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
5. Registrar Computers, High Court of J&K, Jammu.  
....for information
6. Registrars Judicial, High Court of J&K, Srinagar/Jammu.
7. I/C NIC, Jammu, for uploading the same on the official website of the High Court.
8. Incharge Library High Court wing Jammu/Srinagar for information and keeping the record of the same.

  
**Registrar General**